



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/4343/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the st 21 August, 2019.

Sub:- **Casual leave.**

Ref:- Letter No. DJSV/HA/19/3094 dated 19.08.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 26.08.2019 along with station leave permission from the morning of 23.08.2019 till the evening of 26.08.2019, as prayed for.

The Addl. District and Sessions Judge, FTC No. 1, Sivasagar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/4344/A, dated 21.8.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)